

DIVISION BENCH
COURT - I

P-121

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/221(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	MR. APOORV GUPTA VS SAHA DISTRIBUTORS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Operational Creditor
Mr. Patita Paban Bishwal, Adv.]
Ms. Suranjana Chatterjee, Adv.]

Mr. Krishnapada Pal, Adv.] For the Corporate Debtor
Mr. Kousik Karmakar, Adv.]

ORDER

1. Ld. Counsel on both sides present.
2. Ld. Counsel appearing for the Corporate Debtor states that this petition is not maintainable.
3. Final opportunity of one week is granted to Operational Creditor for filing the rejoinder affidavit.
4. Post the matter for argument on **12.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**